

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1446

ANSWERED ON:11.03.2005

CAPART

Athawale Shri Ramdas; Mane Smt. Nivedita; Owaisi Shri Asaduddin; Shaheen Shri Abdul Rashid; Vijay Krishna Shri ; Yadav Shri Baleshwar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the name and number of projects sanctioned and funds allocated to each of such projects in various States by CAPART, State-wise;
- (b) the details of amount released/utilized project-wise alongwith the names of institutions entrusted with the responsibility to execute the sanctioned projects including NGOs;
- (c) whether the Government proposes to enhance the allocation of funds to CAPART;
- (d) if so, the details thereof;
- (e) whether funds have also been allocated for the welfare of tribals in rural areas;
- (f) if so, the details thereof;
- (g) whether any report regarding irregularities involving NGOs has been received; and
- (h) if so, the details thereof alongwith the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) to (h) The information is being collected and will be laid on the Table of the House.